

COURT - I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 173 of 2012

Dated: 28th January, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Chhattisgarh State Power Distribution Co. Ltd.Appellant(s)

Versus

**Chhattisgarh State Electricity Regulatory
CommissionRespondent(s)**

Counsel for the Appellant (s) : Mr. Gopal Choudary

Counsel for the Respondent(s): Mr. M.G. Ramachandran and
Mr. Anand K. Ganesan for R.1

ORDER

The Learned Counsel for the Respondent no.1 seeks some more time to seek clarification from the Commission. So, post the matter for further hearing on **5.2.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

vs/mk